## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO HCM III/166/2019-Judl./Part-1/507

Dated Shillong, the 1st October 2024

It is hereby notified for the information of all concerned that DIVISION BENCH II comprising Hon'ble the Chief Justice (Acting) & Hon'ble Mr. Justice B. Bhattacharjee will not sit today the 1<sup>st</sup> October, 2024. All matters fixed before DIVISION BENCH II during the said date shall stand adjourned and will appear in due course except for urgent matters which, if any, may be intimated to the Joint Registrar (Listing). It is also notified that the SINGLE BENCH of Hon'ble the Chief Justice (Acting) will sit after rising of DIVISION BENCH I.

Further, DIVISION BENCH III comprising Hon'ble Mr. Justice W Diengdoh and Hon'ble Mr. Justice B. Bhattacharjee will sit after rising of DIVISION BENCH I.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judi./Part-1/507A Copy for information to: -

Dated Shillong, the 1st October 2024

- 1. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, Chief Justice (Acting), High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 5. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- The Registrar (Judicial Service), High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters/Court officers concerned for information and necessary action.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official
  - 11. Notice Board.
  - 12. Office File.

1240

JOINT REGISTRAR (LISTING)